

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES, "A" JAIPUR

श्री संदीप गोसाई, न्यायिक सदस्य एवं श्री विक्रम सिंह यादव, लेखा सदस्य के समक्ष
BEFORE: SHRI SANDEEP GOSAIN, JM & SHRI VIKRAM SINGH YADAV, AM

आयकर अपील सं./ ITA. No. 653/JP/2019
निर्धारण वर्ष / Assessment Years : 2016-17

The DCIT, Central Circle-2, Jaipur.	बनाम Vs.	M/s Nayaab Jewels 114, CTS, No.-F/898A, Notan Plaza, Guru Nanak Road, Bandra (West), Mumbai.
स्थायी लेखा सं./ जीआईआर सं./ PAN/GIR No.: AAFN 8002 J		
अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

आयकर अपील सं./ CO. No. 21/JP/2019
(Arising out of ITA No. 653/JP/2019)
निर्धारण वर्ष / Assessment Years : 2016-17

M/s Nayaab Jewels 114, CTS, No.-F/898A, Notan Plaza, Guru Nanak Road, Bandra (West), Mumbai.	बनाम Vs.	The DCIT, Central Circle-2, Jaipur.
स्थायी लेखा सं./ जीआईआर सं./ PAN/GIR No.: AAFN 8002 J		
अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

राजस्व की ओर से / Revenue by : Shri B.K. Gupta (CIT)
निर्धारिती की ओर से / Assessee by : Miss Shivangi Samdhani (C.A.)

सुनवाई की तारीख / Date of Hearing : 17/09/2021
उदघोषणा की तारीख / Date of Pronouncement : 21/09/2021

आदेश / ORDER

PER: VIKRAM SINGH YADAV, A.M.

This is an appeal filed by the Revenue and the cross objection filed by the assessee against the order of the Id. CIT(A)-IV, Jaipur dated 28.02.2019 for the assessment year 2016-17.

2. The Id A/R has stated at the Bar that the assessee has filed a petition under "Vivad Se Vishwas Scheme-2020" to settle the aforesaid matter and the said petition has recently been accepted and Form 3 has been issued on 25.02.2021 by the competent authority. It was accordingly requested that the appeal of the Department and Cross Objection of the assessee be treated as withdrawn.

3. The Id. DR is heard who did not raise any specific objection in accepting the said prayer by the assessee.

4. In view of above, the prayer of the assessee is accepted and the Revenue's appeal and Cross Objection by the assessee are dismissed as withdrawn.

Order pronounced in the open Court on 21/09/2021.

Sd/-

(संदीप गोसाईं)
(Sandeep Gosain)

न्यायिक सदस्य / Judicial Member
जयपुर / Jaipur

दिनांक / Dated:- 21/09/2021.

*Santosh

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. अपीलार्थी / The Appellant- DIT, Central Circle-2, Jaipur.

Sd/-

(विक्रम सिंह यादव)
(Vikram Singh Yadav)

लेखा सदस्य / Accountant Member

2. प्रत्यर्थी / The Respondent- M/s Nayaab Jewels, Mumbai.
3. आयकर आयुक्त / CIT
4. आयकर आयुक्त / CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur.
6. गार्ड फाईल / Guard File { ITA No.653/JP/2019 & CO No. 21/JP/2019 }

आदेशानुसार / By order,

सहायक पंजीकार / Asst. Registrar